

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 902
ANSWERED ON 17TH SEPTEMBER, 2020**

IMPLEMENTATION OF FASTAG SYSTEM

902. SHRI PRATHAP SIMHA:

SHRI L.S. TEJASVI SURYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the implementation status of mandatory use of FASTags for motor vehicles in the country;**
- (b) the comparative analysis of the collection of toll before and after implementation of FASTags.**
- (c) the annual savings to the Government as a result thereof;**
- (d) the alternative options to FASTags for payment of toll available for vehicle users;**
- (e) whether every toll plaza is mandated to have a dedicated lane for the plying of ambulances and whether there are any toll plazas which do not have such a dedicated lane and if so, the details thereof; and**
- (f) the average time savings in each toll plazas as a result of use of FASTag facility?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a), (b), (c) &(f) National Electronic Toll Collection (NETC) through FASTag has been implemented on pan India basis on all the National Highways to remove traffic congestion at fee plazas and to ensure**

seamless movement of traffic and fair amount of time saving is being witnessed which will further improve as system gets more operationalised. All National Highways fee plazas have been enabled with ETC infrastructure. The percent of fee collection through FASTag has reached approximately 73% in September 2020 as compared to 31% in September 2019.

(d) Rule 6(3) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008 provides for the mode(s) of payment for collection of fee on National Highways.

(e) No, Sir.
